

ITEM NO.31

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).461/2024

AZAD SINGH KATARIA

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

WITH

W.P.(C) No. 625/2024 (X)
FOR ADMISSION

W.P.(Crl.) No. 444/2024 (PIL-W)
IA No. 248761/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Diary No(s). 57373/2024 (PIL-W)
IA No. 13007/2025 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS

W.P.(Crl.) No. 57/2025 (PIL-W)
IA No. 26124/2025 - GRANT OF INTERIM RELIEF

W.P.(Crl.) No. 40/2025 (PIL-W)
IA No. 17495/2025 - STAY APPLICATION

W.P.(Crl.) No. 39/2025 (PIL-W)
IA No. 16331/2025 - GRANT OF INTERIM RELIEF

Date : 27-02-2026 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Aabad Ponda, Sr. Adv.
Mr. Sajal Yadav, Adv.
Mr. Ashish Batra, AOR
Mr. Chittesh Dalmia, Adv.

Petitioner-in-person

Ms. Menaka Guruswamy, Sr. Adv.
Mr. Tushar Jain, AOR

Mr. S. Nagamuthu, Sr. Adv.
Mr. M.P. Parthiban, AOR
Ms. Priyaranjani Nagamuthu, Adv.
Mr. Bilal Mansoor, Adv.

Mr. Shreyas Kaushal, Adv.
Mr. S. Geyolin Selvam, Adv.
Mr. Alagiri K, Adv.
Mr. Shivansh Sharma, Adv.
Mr. Abhishek S, Adv.

Mr. S. Nagamuthu, Sr. Adv.
Mr. P. Mohith Rao, AOR
Mr. Shreyas Kaushal, Adv.
Ms. J Akshitha, Adv.
Mr. Eugene S Philomene, Adv.
Mr. Dipankar Mukherjee, Adv.

For Respondent(s) :Mr. Naveen Sharma, AOR
Mrs. Swati Bhushan Sharma, Adv.
Mr. S.K. Sharma, Adv.
Ms. Payal Gola, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 15.05.2026.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR